# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

#### LOK SABHA

#### **UNSTARRED QUESTION NO. 355**

ANSWERED ON 05.12.2023

#### **SVAMITVA SCHEME**

#### 355. SHRI SUSHIL KUMAR SINGH:

Will the Minister of Panchayati Raj be pleased to State:

- (a) The details of implementation and impact of the SVAMITVA Scheme, and e-Gram Swaraj e-Financial Management System;
- (b) The Impact of SVAMITVA Scheme, State-wise;
- (c) The details of geo-tagging of assets, the citizen charter, the Audit online initiative, the Gram Urja Swaraj and Rashtriya Gram Swaraj Abhiyan; and
- (d) The ways in which these initiatives align with the broader objectives of enhancing rural development, transparency, and sustainable development at the grass root level?

#### **ANSWER**

## THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

#### Part (a) and (b)

• SVAMITVA Scheme: Ministry of Panchayati Raj is implementing SVAMITVA Scheme to provide Record of Rights to village property owners. The scheme aims to demarcate inhabited(Abadi) land in rural areas through the latest surveying drone-technology and is a collaborative effort of the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments and Survey of India. The scheme covers multifarious aspects viz. facilitating monetisation of properties and enabling bank loan; reducing property related disputes; comprehensive village level planning, would be the stepping-stone towards achieving Gram Swaraj in true sense and making rural India Atmanirbhar.

- As on 28th August 2023, MoU for implementation of SVAMITVA Scheme has been signed with 31 States and UTs (*details at Annexure-I*). Drone Survey has been completed in 2.88 lakh villages across 31 states and UTs. 1.63 Crore property cards have been prepared in 1.05 lakh villages (*State and UT wise details at Annexure-II*).
- e-Gram Swaraj e-Financial Management System: With a vision to usher in digital **Panchayats** to empower & transform rural India. e-Gram **SWARAJ** (https://egramswaraj.gov.in/), a unified tool for effective monitoring and evaluation of works taken up in the Panchayats was launched by Hon'ble Prime Minister on National Panchayati Raj Day, 24th April, 2020. In order to ensure better financial management of PRIs for enhancing transparency & accountability in maintenance of accounts, Ministry has integrated e-Gram SWARAJ with PFMS. e-Gram SWARAJ PFMS Interface is one of its kind for Gram Panchayats to make real time payments to vendors/service providers.
- As on 28th November 2023, 2.51 lakh Gram Panchayats have been on boarded and nearly Rs
   1.65 Lakh crore have been transacted by 2.29 Lakh gram panchayats using e-Gram Swaraj
   PFMS interface out of 2.68 Lakh Gram Panchayats and Traditional Local Bodies (TLBs).

#### Part (c) and (d)

#### **Geo-tagging of assets:**

- Within eGram Swaraj, panchayat users have the ability to geo-tag any assets and take real-time photographs of the resulting assets for progress reporting. Geo-tagging is compulsory for payment and expenditure purposes related to the activity within the accounting module of e-Gram Swaraj. This has enabled an ecosystem to foster transparency in panchayat development.
- Mobile app based Geo-tagging and photo capturing of assets to update physical progress of asset-based activities. As on 29th November 2023, 31.4 Lakh assets have been geo-tagged on e-Gram Swaraj under XV Finance Commission Scheme.

#### Citizen charter:

• In an endeavor to make Local Governments more responsive, by defining the role of Panchayats in the delivery of key services to rural people, Ministry of Panchayati Raj in collaboration with National Institute of Rural Development & Panchayati Raj (NIRDPR) has prepared a Model Panchayat Citizens Charter/ framework for delivery of the services across

- the 29 sectors, aligning actions with localised Sustainable Development Goals (SDGs) for the Panchayats to adopt & customize.
- As on 29th November 2023, 2.18 Lakh Gram Panchayats have prepared their charter and 2.15 Lakh Gram Panchayats have their charter approved out of nearly 2.68 Lakh Gram Panchayats and Traditional Local Bodies (TLBs).

#### **Audit online initiative**

- For strengthening the transparency and accountability at grassroots level; the Ministry has rolled out an application AuditOnline.
- It allows for online audit of Panchayat accounts and records detailed information about internal and external audit.
- So far, 10,203 auditors have been registered on AuditOnline and 1,59,087 Gram Panchayat audit plans have been prepared for the audit period 2022-2023. 33,524 Audit reports have been generated and 3,96,077 observations have been recorded for the period of 2022-2023 (states are currently in the process of auditing 2022-2023 accounts).
- So far, audit reports of 33,524 Gram Panchayats have been prepared out of 2.68 Lakh GPs and TLBs.

#### Gram Urja Swaraj

- Considering the commitment of Hon'ble Prime Minister of India at the COP 26 Summit and the enormous potential of renewable energy in India, the Ministry of Panchayati Raj, has made efforts to promote the vision of 'Gram Urja Swaraj' in rural areas of the country. Panchayats could play a critical role in creating awareness on adoption and utilization of renewable energy in rural areas. The Ministry of Panchayati Raj has been in discussion with MNRE for ensuring adequate representation of Panchayati Raj Institutions in its schemes/programmes. The Ministry of Panchayati Raj has been in discussion with States and other stakeholders to augment the role of Panchayati Raj Institutions in adoption of renewable energy interventions to promote sustainable energy in rural areas.
- Ministry of Panchayati Raj organizes National Panchayati Raj Awards to recognize Panchayats performing exceptionally towards achievement of Sustainable Development Goals. Apart from Thematic awards namely, Special categories of awards are also being given under National Panchayat Awards. The Special Category awards are given in different

categories including Gram Urja Swaraj Vishesh Panchayat Puraskar. This award is given to 3 GPs for their performance regarding adoption and usage of renewable sources of energy.

#### Rashtriya Gram Swaraj Abhiyan

- The Ministry of Panchayati Raj (MoPR) is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 with the main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to all the Elected Representatives (ERs) and other stakeholders. This will develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively and to deliver on Sustainable Development Goals through Localization at grassroot level. This will be carried out by adopting thematic approach through concerted and collaborative efforts of Central Ministries and State line departments with 'whole of Government' approach at all levels. The nine themes have been adopted by the Ministry by grouping together 17 SDGs to localize the Sustainable Development Goals (LSDGs) through Panchayati Raj Institutions (PRIs) at the grassroots level by 2030 in a mission mode. The nine themes have been adopted by the Ministry by grouping together 17 SDGs to localize the Sustainable Development Goals (LSDGs) through Panchayati Raj Institutions (PRIs) at the grassroots level by 2030 in a mission mode.
- To give impetus to the Localization of Sustainable Development Goals (LSDGs) at Panchayats, Gram Panchayats are preparing thematic and convergent Gram Panchayat Development Plan (GPDP) based on the Sankalp taken by GP on nine themes of LSDGs from 2022-23 onwards.

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### **Annexure I**

# $\underline{State\text{-wise status of MoU between State and Survey of India for the implementation of the} \\ \underline{scheme\ SVAMITVA}$

Sl. No	State/UT	Date of Signing MoU
1	Karnataka	Already had MoU with SoI
2	Madhya Pradesh	Already had MoU with SoI
3	Maharashtra	Already had MoU with SoI
4	Haryana	08-May-19
5	Uttarakhand	03-Jun-20
6	Uttar Pradesh	08-Jun-20
7	Punjab	02-Jul-20
8	Rajasthan	15-Jul-20
9	Andaman & Nicobar	27-Jul-20
10	Andhra Pradesh	08-Dec-20
11	Chhattisgarh	23-Dec-20
12	Odisha	05-Feb-21
13	Lakshadweep	12-Apr-21
14	Kerala	20-Apr-21
15	Tripura	26-Apr-21
16	Arunachal Pradesh	11-May-21
17	Gujarat	21-May-21
18	Ladakh	25-May-21
19	Himachal Pradesh	27-May-21
20	Daman & Diu and Dadra & Nagar Haveli	31-May-21
21	Assam	21-Jun-21
22	Jammu & Kashmir	17-Jun-21
23	Manipur	21-Jun-21
24	Mizoram	08-Jul-21
25	Jharkhand	14-Jul-21
26	Puducherry	22-Jul-21
27	Sikkim	23-Aug-21
28	Goa	26-Aug-21
29	Tamil Nadu	02-Nov-21
30	Telangana	19-Apr-22
31	Delhi	26-Apr-22

## **Annexure- II**

S.N	States/UTs	Notified villages	Drone Flying	Property Cards prepared (villages)	Number of Property Cards prepared
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	17949	13,094	425	1,88,440
3	Arunachal Pradesh	5484	2181	0	0
4	Assam	1074	900	0	0
5	Chhattisgarh	18500	13079	326	17556
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	13132	12278	1603	239358
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	10431	80	1200
12	Jammu and Kashmir	4590	3910	286	10116
13	Jharkhand	757	240	0	0
14	Karnataka	30715	8,098	2947	937829
15	Kerala	1415	203	0	0
16	Ladakh	232	232	95	2796
17	Lakshadweep Islands	10	10	0	0
18	Madhya Pradesh	43014	43,014	18622	2314204
19	Maharashtra	37819	36,818	11979	1849472
20	Manipur	3856	209	0	0
21	Mizoram	864	215	9	1155

22	Odisha	3356	2415	29	1187
23	Puducherry	96	96	92	2801
24	Punjab	11718	7,939	92	15231
25	Rajasthan	36,901	27,364	3060	172527
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	898	1	0	0
30	Uttar Pradesh	90908	90,908	51728	7281790
31	Uttarakhand	7441	7441	7441	278229
	Total	352901	288052	105700	16325549

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